

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 17 of 2014 & IAs-23 of 2014 & 271 of 2014, Appeal No. 18 of 2014 & IAs-24, 147, 210 & 270 of 2014, Appeal No. 33 of 2014 & IA-51 of 2014, Appeal No. 328 of 2013 & IA-432 of 2013, Appeal No. 263 of 2013 & IAs-353 of 2013 & 269 of 2014 and Appeal No. 293 of 2013 & IA-390 of 2013

Dated :16th July, 2014

In the matter of :

Appeal No. 17 of 2014, IAs-23 of 2014 & 271 of 2014

Maithan Alloys Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 18 of 2014 & IAs-24, IA-147, IA-210 & 270 of 2014

Jai Balaji Industries Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 33 of 2014 & IA-51 of 2014

Impex Ferro Tech Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 328 of 2013 & IA-432 of 2013

Shyam Ferro Alloys Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...

Respondent(s)

**Appeal No. 263 of 2013, IAs-353 of 2013 & 269 of 2014 and
Appeal No. 293 of 2013 & IAs-390 of 2013 & 268 of 2014**

Bhaskar Shrachi Alloys Ltd.

...

Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...

Respondent(s)

ORDER

Court has not assembled today.

On the consent of the learned counsel for the parties, matter is posted for hearing on **12th August, 2014.**

Court Master

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